

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.67 & 41 of 2015**

**Dated : 17<sup>th</sup> August, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Chhattisgarh State Power Distribution Co. Ltd. ....Appellant (s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission**

**...Respondent (s)**

Counsel for the Appellant(s) : Mr.K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-1

**ORDER**

Learned counsel for the State Commission seeks two more weeks time to file written submissions. She may file the same on or before 13.09.2015 after serving copy on the other side.

List these matters on **14.09.2015.**

**(T. Munikrishnaiah)**  
**Technical Member**  
Ts/pr

**(Justice Ranjana P. Desai)**  
**Chairperson**